

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.133 Cont.P/5(AHM)2022 in IA 419 of 2017 With
ITEM No. 134. IA/757(AHM)2022
ITEM No. 135. IA/758(AHM)2022
ITEM No. 136. IA/760(AHM)2022
ITEM No. 137. IA/794(AHM)2022
ITEM No. 138. IA/795(AHM)2022
ITEM No.139 IA/54(AHM)2023
ITEM No. 140. IA/110(AHM)2023 in IA/832(AHM)2022
ITEM No. 141. IA/111(AHM)2023 in Cont.P/01(AHM)2023 in IA 419 of 2017
ITEM No. 142. Cont.P/01(AHM)2023 in IA 419 of 2017
in CP(IB) 40 of 2017

Proceedings under Section 425 Co.Act,2013

IN THE MATTER OF:

Odisha Slurry Pipeline Infrastructure Ltd & Anr
V/s
IDBI Bank Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 27/02/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Deepak Khosla, Ld. Adv. (in Cont. P/5(AHM)2022,
IA/757(AHM)2022 and IA/758(AHM)2022)

For the Respondent : Mr. Nirupam Nanavati, Sr. Adv. a.w. along with Nachiket
Dave, Adv. (for AMIPL)

: Navin Pahwa, Ld. Sr. Adv. a.w. Mr. Parth Shah, Mr.
Sahil Shah, Ld. Adv. (for Cyril Amarchand Mangaldas)

: Mr. Mr. Mihir Thakore, Sr. Adv. a.w. Mr. Nirag N.
Pathak, Ms. Akriti Vohra, Mr. Ashutosh Shukla, Mr.
Vishal Gehrana Ld. Adv. (for ArcelorMittal Nippon
Steel India Ltd.)

: Mr. Tushar Mehta, Solicitor General of India, Mr. Saurabh
Soparkar, Sr. Adv. for Respondents-
Edelweiss, IDBI, ICICI and SBI. [R-8,9,10, and 11]

: Ms. Tanya Shah a.w. Mr. Vividh Tandon, Ld. Adv. (for
R-79, R-80 to 91, 93 in Cont. P/5(AHM)2022,
A/757(AHM)2022, IA/758(AHM)2022,
IA/760(AHM)2022,IA/794(AHM)2022, and
IA/795(AHM)2022, for R-18, 19, 20 in
IA/110(AHM)2023, for R-84, 85 to 96 and 98 in
IA/111(AHM)2023 and Cont. P/01(AHM)2023)

: Mr. Aditya Pandya a.w. Mr. Soham Banerjee, Ld. Adv.

(for R-78 in P/5(AHM)2022, IA/757(AHM)2022,
IA/758(AHM)2022,IA/760(AHM)2022,IA/794(AHM)2022,
and IA/795(AHM)2022, and for R-11 in
IA/110(AHM)2022, for R-83 in IA/111(AHM)2023 and
Cont. P/01(AHM)2023)

ORDER

For want of time and as the Members are required to hold one more Special Bench, all the matters stand adjourned for further consideration on 06.06.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)**

Rajeev